# NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI (APPELLATE JURISDICTION)

Company Appeal (AT) (CH) No. 04 of 2021 (Under section 421 of the Companies Act, 2013)

420(2) read with Rules 11 & 154 of the NCLT Rules, 2016)

(Arising out of Order dated 27.11.2020 in IA No.99/KOB/2019 in IA//66/KOB/2019 in TCP/22/KOB/2019

passed by the Hon'ble National Company Law Tribunal, Kochi Bench, Kerala

### In the matter of:

Kerala Chamber of Commerce and Industry Represented by its Director, Mr.Shibu Prabhakaran Regd.Office at XXXVII/801 Shanmugam Road, Kochi Ernakulam, Kerala 682031.

.... Appellant

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M/s Tap World Represented by its Managing Partner Mr.A.K.Ansari Villa No.20, Kristal Garner, Thrikakara P.O. Ernakulam, Kerala 682 021.

... Respondent No.1

M/s Travancore Solvents & Oils Represented by its Proprietor Kadavanthode House, Kuranniyoor P.O. Chavakkad, Kerala 680506

... Respondent No.2

Mr.K.N.Mazrook Erstwhile Director Kerala Chamber of Commerce and Industry Ratnapuri, ERG Road, Tatapuram P.O. Ernakulam, Cochin 682104

... Respondent No.3

Mr.E.P.George, S/o Pavoo Erstwhile Director & Chairman Kerala Chamber of Commerce and Industry 36/1686, Judges Avenue Kaloor, Ernakulam, Kera;a 682017

... Respondent No.4

Mr.Mathew George Kuruvithadam Erstwhile Director Kerala Chamber of Commerce and Industry Kuthivadam, Perumballor P.O. Moovattupuzha, Kerala 686673

... Respondent No.5

Mr.Biju Cherian Erstwhile Director Kerala Chamber of Commerce and Industry G-95, panampilly Nagar, Cochin, Kerala 682036

... Respondent No.6

Mr.K.M.Abdulla Director Kerala Chamber of Commerce and Industry 33/1736-A, Rahath Manzil. Puthiya Road, Vennala. Ernakulam, Kerala 682028

... Respondent No.7

Mr.Raja Sethunath
Former Director
Kerala Chamber of Commerce and Industry
Veekshanam road Junction, Chitoor Road,
Ernakulam, Kerala 682034.

... Respondent No.8

Mr.Deepak Kumar Shetty
Former Director
Kerala Chamber of Commerce and Industry
No.282893-A, Vrindavan, south Ponneth,
Temple Road, Vikas Nagar
Ernakulam, Kerala 682020

... Respondent No.9

Mr.U.C.Riyaz
Director
Kerala Chamber of Commerce and Industry

Flat No.5-A, Sangeetham Apartments M.G.Road,Opp.Shipyard, Perumanoor, Kerala 682015

... Respondent No.10

Mr.Kayiyath Mohammed Ahmed Iqbal Director Kerala Chamber of Commerce and Industry Ernakulam, Elamakara P.O. Ernakulam, Kerala 682026

... Respondent No.11

Mr.Usman Kadavil Seethy
Finance Director
Kerala Chamber of Commerce and Industry
Kadavil House, Edappally P.O.
Ernakulam,
Kerala 682024

... Respondent No.12

Mr.Antony Thomas
Director
Kerala Chamber of Commerce and Industry
Kottaram House,
34-1966A, Near Queens Park, Keerthi Nagar,
Edappally P.O.,
Ernakulam, Kerala 682024

... Respondent No.13

Mr.Shibu Prabhakaran Director Kerala Chamber of Commerce and Industry TC 42/316, Mukkolakkal Supreme Sreevaraham P.O. Trivandrum 695001

... Respondent No.14

Mr.A.J.Rajan IAS (Retd) S/o Joseph, Alinchuvitil House, Valanjavattom, P.O. Kadapura, Pathanamthitta District 689104.

... Respondent No.15

The Registrar of Companies Company Law Bhavan BMC Road, Thirikkakara P.O. Ernakulam, Kerala 682021.

... Respondent No.16

#### Present

For the Appellant : Mr.Dhruv Dewan, Advocate,

Ms.Chandni Ghatak, Advocate,

Mr.Rohan Batra, Advocate,

Mr. Harish Vardhan Arora, Advocate

For the Respondent No.1: Mr.Wills Mathews, Advocate

For the Respondent No.2: Ms. Devyani, Advocate

## <u>ORDER</u>

## (VIRTUAL MODE)

The Learned Counsel for the Appellant is required to file an 'Affidavit of Service' for effecting service upon Respondents No.5 and 11 by 16.06.2021, before the 'Office of the Registry'.

The 'Office of the Registry' is directed to list the matter on 16.06.2021.

[Justice Venugopal M] Member (Judicial)

> [V.P.Singh] Member (Technical)

28.04.2021

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